

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 21.03.2022 (MONDAY)**

**COURT -II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Orders (For Renewal of FDR)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
2.	Competition App. (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	Shalini Kaul	Balaji Subramanian-R1 Neha Mishra (R2 - R5)
3.	Competition App. (AT) No. 92 of 2018	Mawana Sugars Ltd. Vs. Competition Commission of India & Anr.	P.K. Bhalla	Shama Nargis Udayan Jain Raj Surana-R1
4.	Competition App. (AT) No. 93 of 2018	Dalmia Bharat Sugar & Industries Ltd. Vs. Competition Commission of India & Anr.	M.M. Sharma	Sanyat Lodha-R1
5.	Competition App (AT) No. 03 of 2019	Simbhaoli Sugars Ltd. Vs. Competition Commission of India & Ors.	Sushil Shukla	Saurabh Mishra

### **For Orders**

6.	I.A. No. 753 of 2022 in Comp. App. (AT) (Ins) No. 589 of 2021	Budhpur Buildcon Pvt. Ltd. Vs. Abhay Narayan Manudhane	Aman Gandhi	Meghna Rao Shadab Jan Prerana Wagh-R1 Subir Kumar
7.	I.A. No. 1403 & 1583 of 2021 in Competition App. (AT) No. 06 of 2021	Uttarakhand Agriculture Produce Marketing Board Vs. Competition Commission of India & Ors.	Pooja Mahajan	Shama Nargis-R1 Zoheb Hossain Nisha Kaur Uberoi Adarsh Chamoli-R2
8.	Restoration Application No. 04 of 2021 in Comp. App. (AT) (Ins) No. 136 of 2020	Seema Sundd Vs. Investors Clinic Infratech Pvt. Ltd.	Davesh Bhatia	Alok Aggarwal Akanshka Sharma Simran Arora

**For Directions**

9.	Comp. App. (AT) (Ins) No. 624 of 2021	Sachin Manohar Deshmukh Vs. Central Bank of India & Anr.	P.S Sudheer	Ravi Raghunath Aakashi Lodha-R1 Vijay P Lulla Chaitanya Nikte-IRP
10.	I.A. No. 1256 of 2021 in Comp. App. (AT) No. 02 of 2021	Narendra Kumar Bhoot Vs. Naval Kumar Bhoot & Ors.	Anuj Tiwari	Surjan Singh Shekhawat
11.	Comp. App. (AT) No. 24 of 2022	Chowgule Shipbuilding Pvt. Ltd. Vs. Chowgule and Company Pvt. Ltd. & Ors.  <b>With</b>	Mahesh Agarwal	Shalaka Patil Vikash Kumar Jha
12.	Comp. App. (AT) No. 25 of 2022	Angre Port Pvt. Ltd. Vs. Chowgule and Company Pvt. Ltd. & Ors.	Mahesh Agarwal	Shalaka Patil Vikash Kumar Jha

**For Admission (Fresh Cases)**

13.	Comp. App. (AT) (Ins) No. 167 of 2022	N. R. Brothers Multitrade LLP Vs. Nitin Narang RP of Afcan Impex Pvt. Ltd. (in CIRP) & Anr.	Pratik Thakkar	Abhishek Anand Kunal Godhwani Tanveer Oberoi-R1
14.	Comp. App. (AT) No. 41 of 2022	GMR & Co., Chartered Accountants, (Through its Partners) Vs. VSS Clean Technologies Pvt. Ltd. (Through its Directors) Vatika Professional Point & Ors.	Bhakti Pasrija	
15.	Competition App. (AT) No. 05 of 2022	Ceat Ltd. Vs. Competition Commission of India & Ors.	Vivek Agarwal	

**For Admission (After Notice)**

16.	Comp. App. (AT) (Ins) No. 519 of 2021	State Tax Officer - 1 Vs. Sachin Dinkar Bhatt & Anr.	Maulik Nanavati	Sachin Dinkar Bhattbhatt Kuldeep
17.	Comp. App. (AT) (Ins) No. 652 of 2021	Hemant Kumar Kakati Vs. Kuldeep Verma & Ors.	Pranay Agrawala	Rahul Sharma Kuldeep Verma-R1
18.	Comp. App. (AT) (Ins) No. 730 of 2021	State Tax Officer Office of State Tax Officer Vs. Vijay P. Lulla & Anr.	Maulik Nanavati	Honey Satpal Pragati Tiwari-R1

19.	Comp. App. (AT) (Ins) No. 881 of 2021 & I.A. No. 2356 of 2021	Vidyadhar Sarfare Vs. Dr. Vilas Pandurang Sabale & Ors.	Shikhil Shiv Suri	Anmol Nehru Rohit Amit Sthalekar-R1-R4 Avinash R. Khanolkar-R5
20.	Comp. App. (AT) (Ins) No. 908 of 2021	Sanjay Rajkumar Chhabriaa Vs. Moon Star Securities Trading & Finance Co. Ltd & anr.	Kumar Anurag Singh	Aastha Mehta Alok Jain-R1 Ranjana Roy Gawai Vasudha Sen-R2
21.	Comp. App. (AT) No. 120 of 2021	Indian Bank & Ors. Vs. Infrastructure Leasing & Financial Services Ltd. & Ors.	Brijesh Kumar Tamber	Raunak Dhillon Vikas Kumar Jha Adarsh Saxena-R1
22.	Comp. App. (AT) No. 124 of 2021	Zee Entertainment Enterprise Ltd. Vs. Invesco Developing Markets Fund & Ors.	Nitesh Jain	Mahfooz Nazk Amitabh Sinha-R4-9 Mumtaz Bhalla-R3 Gaurav Mehta Mahesh Agarwal-R1 & R2

#### For Hearing

23.	Competition App. (AT) No. 01 of 2022 & I.A. No. 122 of 2022  <b>(PH)</b>	Amazon.com NV Investment Holdings LLC Vs. Competition Commission of India & Ors.  <b>With</b>	Gopal Das Bhavan	Rishi Agrawala Sainyat Lodha-R1 Raghav Shankar Pranjit Bhattacharya Mahesh Agarwal-R2 Rajat Sehgal-R3
24.	Competition App. (AT) No. 02 of 2022 & I.A. No. 127 of 2022	All India Consumer Product Distributors Federation Vs. Competition Commission of India & Anr.  <b>With</b>	Heena George	Rishi Agrawala Manu Chaturvedi Shama Nargis Pavan Bhushan Ujwala Uppaluri Mahesh Agarwal Rishi Agrawala
25.	Competition App. (AT) No. 03 of 2022	Confederation of All India Traders Vs. Competition Commission of India & Ors.	Rajat Sehgal	Manu Chaturvedi Pavan Bhushan Hima Lawrence Mahesh Agarwal Samir Ali Khan
26.	Comp. App. (AT) (Ins) No. 304 of 2020	Sucden India Pvt. Ltd. Vs. New Phaltan Sugar Works Ltd. & Anr.	Trideep Pais	Arshik Anand-R3
27.	Comp. App. (AT) (Ins) No. 828 of 2020	RS Infra Projests, Through Proprietor Ram Babu Sharma Vs. Supreme Infrastructure India Ltd.	Rakesh Kumar	Nitin Mishra Rahul Chitnis
28.	Comp. App. (AT) (Ins) No. 1052 of 2020	Ashmeet Singh Bhatia Vs. Arena Superstructures Pvt. Ltd. & Anr.  <b>With</b>	Rakesh Kumar	Aditya Dewan-R1 Nikhil Jain-R2 Rajnish Sinha Shreya Kholi

<b>29.</b>	Comp. App. (AT) (Ins) No. 1057 of 2020	Ashmeet Singh Bhatia Vs. Piyush IT Solutions Pvt. Ltd. & Anr.	Rakesh Kumar	Aditya Dewan-R1 Nikhil Jain-R2 Rajnish Sinha Shreya Kholi
<b>30.</b>	Comp. App. (AT) (Ins) No. 1056 of 2020	Z-Com India Pvt. Ltd. Vs. Frontline (NCR) Business Solutions Pvt. Ltd.	Partho Bhattacharya	Rajeev Narayan Tathagat
<b>31.</b>	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. &Ors. Vs. IDIO Construction & Industries (India) Ltd. &Ors.	Rohit Chaudhary Nesar Ahmad	S. Sanyal Subhro Sanyal

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**